NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	KA WV
164/16	TP 185/17	Hearing	391/394	Mindtree Ltd.	

SL. NAME (IN CAPITAL)

& PHONE NUMBER

NO.

SIGNATURE

HEPRESENTATION TO WHO I LIP & T. Gr. Nanggma Holocote atua Legal angalore 1984

2. SENCHANA.M.R. Stalon.M.R. 9941320087 (ROC)

ORDER

Heard Counsel for petitioner. Today Counsel for petitioner filed second Additional documents along with Affidavit. Smt. M.R Sinchana, Standing Counsel for Central Government appearing on behalf of ROC & R.D is present. Heard Smt. M.R Sinchana. For orders reserved.

Member (J)

Member (T)